

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025				
Court- wise pendency of Cases as on 28.02.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	826	446	1272
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	817	527	1344
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	0	99	99
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	674	525	1199
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	336	336	672
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	32	32
7	Sri Rajib Bhattacharjee, Judge, Family Court, Agartala	464	367	831
8	Sri Uttam Hrishu Das, Addl.Judge, Family Court, Agartala.	448	431	879
9	Smt. Tanusree Debnath, Civil Judge (Senior Division), (Court No.1), Agartala	792	0	792
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	916	0	916
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	310	1493	1803
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	98	1933	2031
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	239	892	1131
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	153	835	988
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	48	1033	1081
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	26	894	920
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	44	848	892
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	1027	1055
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	50	858	908
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC)	39	1121	1160
Total		6308	13697	20005
Station-wise pendency of Cases as on 28.02.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5396	12899	18295
Total		5396	12899	18295
2	Family Court, Agartala	464	367	831
3	Addl. Judge, Family Court, Agartala	448	431	879
Total		912	798	1710
Grand Total		6308	13697	20005

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025				
Court- wise pendency of Cases as on 28.02.2025				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	194	235	429
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	196	185	381
3	Sri Subhra Nath, Judge, Family Court, Udaipur	183	221	404
4	Smt. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	311	0	311
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	113	755	868
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	36	990	1026
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	6	796	802
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	11	908	919
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	11	423	434
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	5	390	395
Total		1066	4903	5969
Station-wise pendency of Cases as on 28.02.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	867	3869	4736
2	Amarpur	16	813	829
Total		883	4682	5565
3	Family Court, Udaipur	183	221	404
Grand Total		1066	4903	5969

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025				
Court- wise pendency of Cases as on 28.02.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gobinda Das, District & Sessions Judge, Belonia	168	170	338
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Gobinda Das, District Judge, Belonia	145	46	191
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	174	78	252
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Belonia	117	0	117
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	44	956	1000
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	114	582	696
7	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	23	472	495
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	62	48	110
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	18	591	609
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	56	576	632
Total		921	3519	4440
Station-wise pendency of Cases as on 28.02.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	611	2226	2837
2	Sabroom	136	1215	1351
Total		747	3441	4188
3	Family Court, Belonia	174	78	252
Grand Total		921	3519	4440

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025				
Court- wise pendency of Cases as on 28.02.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	175	203	378
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar (FTSC)	42	44	86
3	Sri Sankari Das, Judge, Family Court, Kailashahar	150	422	572
4	Smt. Ishika Dan, Civil Judge (Senior Division), Kailashahar	311	0	311
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	100	675	775
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	205	363	568
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	63	723	786
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar	58	354	412
Total		1104	2784	3888
Station-wise pendency of Cases as on 28.02.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	954	2362	3316
Total		954	2362	3316
2	Family Court , Kailashahar	150	422	572
Grand Total		1104	2784	3888

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025				
Court- wise pendency of Cases as on 28.02.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	292	290	582
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	208	317	525
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	219	126	345
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	288	0	288
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	143	832	975
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	295	409	704
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	135	866	1001
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	397	399
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	462	471
Total		1591	3699	5290
Station-wise pendency of Cases as on 28.02.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1361	2714	4075
2	Kanchanpur	11	859	870
Total		1372	3573	4945
3	Family Court, Dharmanagar	219	126	345
Grand Total		1591	3699	5290

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025				
Court- wise pendency of Cases as on 28.02.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	203	487	690
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	67	100	167
3	Sri Motom Debbarma, Civil Judge (Senior Division), Sonamura	148	0	148
4	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	62	498	560
5	Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	34	635	669
6	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	21	537	558
7	Sri Debashish Kar, Additional District & Sessions Judge, Bishalgarh	223	267	490
8	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	45	1419	1464
9	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	97	1419	1516
Total		900	5362	6262
Station-wise pendency of Cases as on 28.02.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	468	2157	2625
2	Bishalgarh	365	3105	3470
Total		833	5262	6095
3	Family Court , Sonamura	67	100	167
Grand Total		900	5362	6262

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025				
Court- wise pendency of Cases as on 28.02.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	99	188	287
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	95	186	281
3	Judge, Family Court, Khowai (Vacant) charge remains with Sri Veda Pratim Debbarma, District & Sessions Judge, Khowai	80	79	159
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	126	0	126
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	37	1220	1257
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	36	1181	1217
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	19	1001	1020
Total		492	3855	4347
Station-wise pendency of Cases as on 28.02.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	412	3776	4188
Total		412	3776	4188
2	Judge, Family Court, Khowai	80	79	159
Grand Total		492	3855	4347

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2025				
Court- wise pendency of Cases as on 28.02.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	50	172	222
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	43	47	90
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	15	23	38
4	Sri Rahul Roy, Civil Judge (Senior Division), Ambassa	62	0	62
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	32	188	220
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	6	105	111
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	75	94	169
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	13	499	512
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	80	438	518
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	17	114	131
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	8	670	678
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	37	37
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	47	52
Total		406	2434	2840
Station-wise pendency of Cases as on 28.02.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	193	512	705
2	Kamalpur	168	1031	1199
3	Longtharai Valley	25	784	809
4	Gonda Twisa	5	84	89
Total		391	2411	2802
5	Family Court, Ambassa	15	23	38
Grand Total		406	2434	2840

District-wise pendency of Civil and Criminal Cases as on 28.02.2025				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6308	13697	20005
2	Gomati District, Udaipur	1066	4903	5969
3	South Tripura District, Belonia	921	3519	4440
4	Unakoti Judicial District, Kailashahar	1104	2784	3888
5	North Tripura District, Dharmanagar	1591	3699	5290
6	Sepahijala District, Sonamura	900	5362	6262
7	Khowai District, Khowai	492	3855	4347
8	Dhalai District, Ambassa	406	2434	2840
Total		12788	40253	53041